NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 208/252/HDB/2017
NAME OF THE COMPANY	Paris De Salon Private Limited
NAME OF THE PETITIONER(S)	Paris De Salon Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. prashakov	Advocate	9866676778	(Seed)

Counsel for Respondent(s):

111 C 1/2	Designation	E-mail & Telephone No.	Signature
Name of the Counsel(s)	Designation	E-man & receptione res	- 8
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ORDER

Heard Mr. R. Prabhakar, on behalf of Mr. K. B. Ramana Dora, Learned Counsel for the Petitioner. RoC still awaited. Post the case on 16.03.2018.

Member (Tech)

Member (Judl)

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